

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH
NEW DELHI

C. P. NO. 16/197/13
CA.NO

PRESENT: SMT. INA MALHOTRA
Hon'ble Member (J)

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NEW DELHI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 02.02.2017**

NAME OF THE COMPANY: M/s. Su-Kam Power Systems Ltd.

SECTION OF THE COMPANIES ACT: 621A

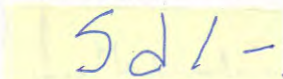
S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
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Present: Mr. Sushil Kumar Maurya, Company Secretary

ORDER

The matter has also been considered by the Office of Regional Director and compounding has been permitted.

In view of the same, as nothing further survives, the petition is dismissed as withdrawn.


(Ina Malhotra)
Member Judicial